

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 139 OF 2017

&

APPEAL NO. 140 OF 2017

Dated : 22nd November, 2018

In the matter of:

NTPC Limited

Vs.

M. P. Power Management Company Limited & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **24-1-2019**.

Court Master/PPS

tpd